

(b) how much of the above is in circulation clandestinely or through "Benami" dealings;

(c) whether Government are planning to re-introduce 'Voluntary Declaration Schemes' to plug all the black money in the country; and

(d) what other plans do Government propose to book the black money parallel economy in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) and (b). There is no reliable estimate of unaccounted income or wealth—commonly called "black money"—in the country. Precise measurement of the amount of black money gives rise to formidable difficulties. It is even more difficult to specify how much of unaccounted income and wealth is going into clandestine or secret deals and how much into benami transactions.

(c) No, Sir.

(d) The Government propose to deal with the problem of black money parallel economy in the country through multi-pronged action of more effective implementation of tax laws and launching drive against hoarding and profiteering.

#### Acquisition of land for Calicut Airport

\*179. SHRI E. K. IMBICHIBAWA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the reasons for the extraordinary delay in the completion of the Calicut Airport;

(b) the present position of construction of the Airport; and

(c) the dates of commencement of acquisition of land for Calicut Airport and its approach roads?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) and (b). Due to paucity of funds in the Fourth Five Year Plan the project of construction of aerodrome at Calicut was deferred to the Fifth Five Year Plan. However due to hike in fuel price and tight fleet position Indian Airlines reviewed their plans and intimated that they were not in a position to operate to Calicut in the Fifth Five Year Plan. Subsequently it was planned to construct an aerodrome for Short Taking off and Landing (STOL) operations. Later, Indian Airlines intimated their intention to operate HS-748 aircraft to Calicut. The revised estimate of Rs. 2.5 crores for construction of an aerodrome suitable for HS-748 operations has since been prepared and is being processed for sanction.

(c) The estimate for acquisition of the land was sanctioned in May, 1970 and the land was acquired in April, 1971. The State Government has already constructed the approach road to the site for the proposed aerodrome.

#### Credit Deposit Ratio of Public Sector Banks in West Bengal

\*180. SHRIMATI GEETA MUKHERJEE: Will the Minister of FINANCE be pleased to lay a statement showing:

(a) how did the credit deposit ratio of the public sector banks in West Bengal compare with the national average and with that of other States in the last three years (year-wise);

(b) is it a fact that this ratio for West Bengal declined in recent years;

(c) percentage of the total advances of the public sector banks in West Bengal made under the differential rate of interest scheme in 1978 and 1979 (year-wise); and

(d) what percentage were they supposed to advance under the said

scheme according to the Central Government's guidance?

**THE MINISTER OF FINANCE AND INDUSTRY (SHRI R. VENKATARAMAN):** (a) to (d). State-wise data showing deposits, advances and credit deposit ratios of the public sector banks as at the end of December 1976, December, 1977 and December 1978 are set out in the statement laid on the Table of the House. [Placed in Library. See No. LT-616/80] Data for December 1979 have not yet become available.

The credit deposit ratio of the public sector banks in West Bengal has declined from 69.9 per cent in December 1976 to 63.9 per cent in December 1978 in keeping with the decline in the overall credit deposit ratio of these banks from 78.3 per cent to 70.1 per cent over the same period.

The advances of the public sector banks under the Scheme of Differential Rate of Interest in West Bengal amounted to Rs. 2.8 crores and Rs. 3.3 crores respectively as at the end of December 1977 and December 1978. These accounted for 0.22 and 0.24 per cent of the aggregate advances of public sector banks in West Bengal.

No Statewise targets are fixed for deployment of credit under the Differential Rate of Interest Scheme. Public Sector Banks had been asked to lend at least 0.5 per cent of their aggregate credit under the Scheme. In December 1978, the banks were asked to raise this proportion to 1.0 per cent.

#### **Places of Tourism Developed in Gujarat by Central Government**

\*181. **SHRI CHHITUBHAJ GAMIT:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to lay a statement showing:

(a) whether any recommendations have been received by the Central

Government from the State of Gujarat to promote tourism in the State; and

(b) if so, the names of the places in Gujarat that are being developed by the Central Government and the nature of facilities proposed to be provided there?

**THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):** (a) and (b). The State Government had suggested the following schemes to be taken up in the Central Sector:—

1. Development of Ahmedpur Mandvi Junagadh District; Rs. 100 lakhs),

2. Development of Ukai Reservoir area as a tourist complex (Rs. 100 lakhs),

3. Construction of a Janata Hotel Ahmedabad (Rs. 100 lakhs).

Above schemes will be considered subject to the extent of funds available, and *inter-se* priorities taking an overall view of the development of tourism in the country.

#### **Expansion of IA and AI to Boost Domestic Tourism**

\*182. **SHRI TARIQ ANWAR:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government contemplate expansion of the Indian Airlines and Air India with a view to bring more tourists to the country and to boost domestic tourism; and

(b) if so, details thereof?

**THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):** (a) and (b). While planning acquisition of aircraft by Air India and Indian Airlines, all factors including the traffic growth on account of tourists are taken into